

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2011

Dated: 8th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Himalayan Crest Power Private Ltd. Appellant (s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sampada Narang

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Sneha V., Adv. For HPSEB**

ORDER

Ms. Sneha V., learned counsel enters appearance on behalf of respondent no.2/HPSEB and undertakes to file her Vakalatnama. She seeks four weeks' time to file reply. She is permitted to file reply by 30th December, 2011 after serving copy of the same on the other side.

Post the matter on **10th January, 2012.**

**(P.S.Datta)
Judicial Member
rkt/ks**

**(Rakesh Nath)
Technical Member**